

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 01.12.2020

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 77/2011	Arguments	BRK	SBS
2	OS 414/2013		AS	OMG
3	OS 12/2010		BR/PSS	KKG
4	G & WC. 21/2018		GA	THT
5	RA 13/2016		MRH	-
6	MISC. 81/2012		TSR	SST
7	MA 27/2019		AS	MMD
8	RA 1/2018		-	-
9	MC 11/2018		-	-
10	RA 15/2018		-	-
11	EX. 19/2017	Hearing	KKR	-
12	OS 151/2018		KBJ	NKS
13	OS 549/2013		RKM	RJ
14	OS 507/2017		KSJ	AS
15	OS 399/2017		NPR	TSL
16	OS 311/2012	Evidence (Physically)	MN	PMS
17	OS 767/2013		CKR	GDA
18	OS 551/2012		KRS	RK
19	OS 17/2014		RS	RDS
20	OS 895/2009		MCJ	HRS
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 615/2016	Arguments	KSL	BAM
2	OS 587/2012		MSM	BSM
3	EX. 3/2020		SHG	JP
4	OS 533/2013		BSH	KKM
5	OS 271/2017		KRA	MRR
6	OS 479/2018	Hearing	MM	RKK
7	LAC 13/2010		BE	-
8	OS 275/2015		MM	YMS
9	OS 1453/2009		BAM	KS

10	OS 1549/2009	Hearing	BP	RDS
11	OS 667/2019		RP	NKS
12	RA 11/2018		HMD	RDS
13	RA 85/2016		SMR	NJS
14	OS 11/2019		MM	AS
15	OS 732/2009		RK	-
16	OS 275/2018		KRG	KCP
17	OS 547/2016		SKV	KSL
18	OS 115/2014		VB	-
19	OS 537/2017		RM	KRG
20	OS 592/2012	Evidence (Physically)	BPG	BR/MN

(PRASAD.K.B)
Senior Civil Judge
Nelamangala.

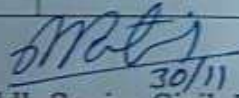
IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:01.12.2020

CIVIL CASES

Morning Session

Afternoon Session

Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
<u>ARGUMENTS</u>			<u>HEARING</u>		
1.MVC 62/14	TCSK	DNMG	1.OS 720/16	KNA	TSR
2.MISC 76/11	SRD	DSJ	2.OS 44/19	NKS	SM
<u>HEARING</u>			3.OS 58/20	DKK	SHG
3.OS 282 /14	AS	NKS	4.MA 2/20	AS	HCR
4.OS 486/14	RK	LS	5.LAC 100/15	AS	RL
5.OS 266/14	PC	SBM	<u>EVIDENCE</u>		
6.OS 286/15	KRG	DNM	6.OS 88/14	SMR	KKM
7. OS 192/15	PCY	NHP	7.OS 482/15	SS	SMJ
8. OS 608/16	BG	VR	8.OS 116/16	SSC	CVA
<u>EVIDENCE</u>			9.MIS 48/13	CR	SN
9.OS 930/09	SMR	CK	<u>STEPS</u>		
10.OS 858/09	SCR	DSJ	10. OS 328/10	NKS	RK
11.OS 1802/09	BJ	KNS	11. OS 382/11	AS	TM
12.OS 998/09	VNR	MVN	12.OS 540/15	HVM	RDS
13.OS 302/12	SNGR	RDS	13.OS 688/16	SV	CS
14.OS 148/12	KRG	MER	14.OS 528/18	BAM	OMG
15.OS 328/12	GKN	KN	15.RA 30/17	AS	BRG


 Addl. Senior Civil Judge,
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.

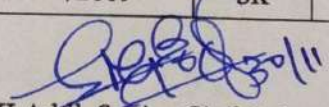
IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 01.12.2020.

CIVIL CASES

I SESSION

II SESSION

SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	<u>ARGUMENTS</u>	<u>Pltf</u>	<u>Deft</u>		<u>HEARING</u>	<u>Pltf</u>	<u>Deft</u>
1.	RA 2/2018	GA	MN	1.	OS 441/2015	CS	PRH
2.	RA 25/2014	NGR	CKH	2.	RA 7/2015	AS	HCR
3.	RA 44/2016	SB	CRV	3.	OS 55/2016	SMR	PM
4.	OS 439/2015	GG	VKM	4.	LAC 23/2011	HSR	DNS
5.	OS 145/2017	NSR	-	5.	OS 522/2019	MT	-
6.	OS 495/2014	KMR	-	6.	OS 622/2013	GMC	THR
7.	OS 303/2016	KKM	AKV	7.	OS 1299/2009	HSR	GNA
	<u>HEARING.</u>			8.	OS 687/2009	BGT	OSL
8.	OS 313/2011	PMS	KKG	9.	OS 343/2020	KCH	-
9.	OS 694/2015	AR	BSJ	10.	OS 18/2018	NMA	-
10.	MC 68/2020	KD	-	11.	RA 28/2020	RK	-
11.	OS 668/2019	SN	NLS	12.	OS 542/2017	VSN	BMM
12.	OS 69/2015	NKS	MN	13.	OS 602/2019	BN	-
13.	OS 594/2013	MS	AS	14.	OS 321/2020	KSL	RK
14.	OS 293/2020	RK	NGR	15.	OS 366/2020	RK	KPR
15.	OS 1123/2009 C/W 1302/2009	HSR	BPG				
	<u>PHYSICAL EVIDENCE</u>				<u>PHYSICAL EVIDENCE</u>		
16.	OS 125/2017	RDS	SHS	16.	OS 60/2013	BG	NGR
17.	OS 634/2012	AY	NSS	17.	OS 798/2013	YAD	HCR
18.	OS 216/2016	RK	KKM	18.	OS 13/2013	RL	SMR
19.	OS 91/2017	PNH	SM	19.	OS 1681/2009	MVK	TSR
20.	OS 187/2015	MCJ	AS	20.	OS 937/2009	SK	SRK


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-
 All advocates are requested to strictly follow SOP dated: 12.11.2020 issued by Hon'ble High Court of Karnataka/.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 01-12-2020**

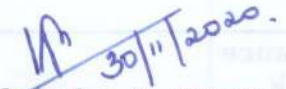
Morning Session

Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/Res/JDR
Arguments				Hearing			
1	Mis 46/2014	TSL	TST	1	OS 181/2011	RK	SMR
2	Cmis 19/2016	GKM	JTO	2	OS 275/2011	VP	YH
	Hearing			3	OS 276/2011	VP	YH
3	PCR 340/2017	VG		4	OS 381/2017	AR	CRV
4	Cmis 150/2018	AS	DS	5	OS 321/2018	PH	HSS
5	OS 63/1996	RK	SYN	6	OS 419/2018	AR	VSH
	Evidence			7	OS 481/2018	NRN	CKR
6	CC 12063/2014	APP	PN	8	OS 452/2019	VSV	TG
7	CC 1254/2014	APP	KKG	9	OS 526/2019	MB	HCN
8	CC 1583/2014	APP	BTM	10	OS 69/2020	HCR	SHG
9	CC 1315/2015	APP	MS		Evidence		
10	CC 282/2016	APP	HRK	11	OS 483/2011	AS	RK
11	CC 680/2016	APP	YAD	12	OS 5/2012	AS	SN
12	CC 1196/2016	APP	MBP	13	OS 359/2017	JVL	HR
13	CC 2377/2016	APP	KNG	14	OS 377/2017	MPA	GNJ
14	CC 2140/2016	APP	SNM	15	OS 325/2017	HGR	MM
15	CC 257/2017	APP	NRN	16	OS 327/2017	HGR	MM
16	CC 400/2017	APP	AS	17	OS 328/2017	HGR	MM
17	CC 883/2017	APP	HRK	18	OS 59/2018	NRN	KRG
18	CC 1460/2017	APP	SMR	19	OS 155/2019	BAM	SMR
19	CC 3161/2017	APP	AR	20	OS 275/2020	RP	KM
20	CC 3162/2017	APP	AR				

Note:

Separate cancelled cases list will be notified

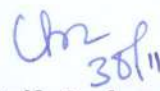

Prl. Civil Judge & JMFC,
Nelamangala
Prl. Civil Judge & JMFC
Nelamangala.

**I ADDL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 01-12-2020**

Sl. No.	Case No.	Stage	Plf/Ptr/D HR	Def/Res/J DR
1	OS 278/2012	Arguments	BPG	NPR
2	OS 212/2015	Arguments	SP	KNS
3	OS 472/2012	Arguments	MN	BRS
4	OS 264/2014	Arguments	NM	TSL
5	OS 358/2016	Arguments	RK	BHK
6	OS 32/2019	Hear	LP	VSJ
7	OS 242/2012	A/P	VLR, GR	GG, NPR
8	OS 460/2018	A/p	GVS	SSP, KNR
9	Ex- 7/2012	Objection	TAS	RS
10	OS 302/2015	Objection	MSR	GKN
11	OS 144/2015	Evidence	ARC	AR
12	OS 328/2015	Evidence	AS	BAM, VR
13	OS 36/2010	Evidence	KGH	BAM
14	OS 228/2014	Evidence	MN	BS
15	OS 202/2015	Evidence	MB	KKM
16	OS 118/2008	Evidence	RRN	HSR, NHP
17	OS 410/2014	Evidence	MRK	RDS
18	OS 432/2014	Evidence	MR	HBB
19	OS 350/2006	Evidence	VBK	HS, OMG
20	OS 280/2017	Evidence	TH	KN

Note:

Separate cancelled cases list will be notified

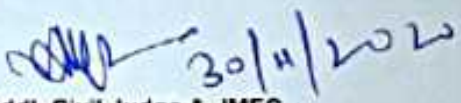

**I Addl. Civil Judge & JMFC,
Nelamangala**

**II Addl. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 01-12-2020**

Morning Session

Afternoon Session

Sl. No	Case No	Pll/Ptr/DHR	Def/R es/JDR	Sl. No	Case No	Pll/Ptr/DHR	Def/Res/JDR
	Arguments				Hearing		
1	OS 221/1995	BAM	RDS	1	OS 483/2018	KSL	BHS
2	OS108/2017	KRM	Exp	2	OS 183/2015	KNS	SGP
3	OS 206/2017	MBS	KSL	3	OS 271/2015	KM	KSL/CN
4	OS 183/2008	KCP	Exp	4	OS 344/2015	GMS	EXPARTE
	Evidence						
5	Os 242/2008	AAG	RDS	5	OS 191/2016	KSL	HVM
6	OS 303/2010	HBV	AS	6	OS445/2016	SKV	DVK
7	OS 321/2016	MGJ	MS	7	OS 319/2017	AS	SHG
8	OS 322/2016	MGJ	MS	8	OS 137/2018	VR	VSK
9	OS 323/2016	MGJ	MS	9	OS 309/2018	VRK	RK
10	OS 324/2016	MGJ	MS	10	OS214/2019	SKV	HGP
11	OS 341/2016	MGJ	MH	11	OS218/2019	DL	PRR
12	CC 11/2012	APP	RVA	12	OS 276/2019	CKH	BAM
13	CC1140/2014	APP	MBS	13	OS 336/2019	AS	SLR
14	CC 748/2015	APP	GCH	14	PCR 179/2017	NLR	
15	PCR 47/2020	KSL		15	PCR 297/2017	MNK	
16	PCR 51/2020	MDU		16	PCR 188/2018	LS	
17	PCR 135/2020	NLS		17	PCR 250/2013	GAK	
18	PCR 170/2020	RK		18	PCR 374/2018	SS	
19	PCR 143/2020	MPA		19	PCR 185/2019	BES	
20	CC 75/2015	HRK	BM	20	PCR 318/2019	NGR	


30/11/2020
II Addl. Civil Judge & JMFC,
Nelamangala

Note: All advocates are requested to strictly follow SOP dated 12-11-2020 issued by Hon'ble High Court of Karnataka.